

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **09.04.2024** THROUGH VIDEO CONFERENCING

**PRESENT:** HON'BLE SHRI. JYOTI KUMAR TRIPATHI, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

**IN THE MATTER OF** : Punjab National Bank  
**Vs**  
Cauvery Power Generation Pvt Ltd

**MAIN PETITION NUMBER** : IBA/756/2019

**(IA/MA) APPLICATION NUMBERS**

IA/1575(CHE)/2023 in IA/683/2021; IA/683/CHE/2021; IA/1576(CHE)/2023;  
IA/1577(CHE)/2023 in IA/684/2021; IA/684/CHE/2021; IA/757(CHE)/2021;  
IA(IBC)/1167(CHE)2023 in IA/484/2022; IA(IBC)/1168(CHE)2023 in IA/484/2022;  
IA(IBC)/1170(CHE)2023 in IA/484/2022; IA(IBC)/1171(CHE)2023 in IA/484/2022;  
IA(IBC)/1172(CHE)2023 in IA/484/2022

**ORDER**

Present: Ld. Counsel Ms. Lakshana Viravalli along with Ld. Counsel Ms. Komal Abrol for the Applicant in IA/1575(CHE)/2023 in IA/683/2021, IA/1576(CHE)/2023 and IA/1577(CHE)/2023 in IA/684/2021.

Ld. Counsel Shri. Ravi Rajagopalan for the Applicant in IA(IBC)/1167(CHE)2023; IA(IBC)/1168(CHE)2023; IA(IBC)/1170(CHE)2023; IA(IBC)/1171(CHE)2023 and IA(IBC)/1172(CHE)2023 and for the Respondents No. 1 and 2 in IA/1575(CHE)/2023; IA/683/CHE/2021; IA/1576(CHE)/2023; IA/1577(CHE)/2023; IA/684/CHE/2021; IA/757(CHE)/2021 and for the Respondents No. 4 and 5 in IA/1576(CHE)/2023 and IA/757(CHE)/2021.

Ld. Counsel Shri. Mohit Kumar for the Liquidator.

Ld. Counsel Shri. Kavin for the Respondent No. 2 in IA/683/CHE/2021.

List all the applications for hearing on **03.06.2024. (physical hearing)**

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(JYOTI KUMAR TRIPATHI)**  
MEMBER (JUDICIAL)